

a State Government Undertaking are actively engaged in setting up 3 integrated Pulp and Paper Mills in the Public Sector as under :

(1) Nagaland Paper & Pulp Project (under H.P.C.) with an annual licensed capacity of 33,000 tonnes per annum of Writing & Printing Paper, Wrapping and Packing Paper.

(2) Kerala Newsprint Project (under H.P.C.) with an annual licensed capacity of 80,000 tonnes of Newsprint.

(3) Mysore Paper Mills (State Government Undertaking) with an annual licensed capacity of 75,000 tonnes of Newsprint and Writing & Printing Paper of 37,000 tonnes.

Around 33 Paper Mills in the Private Sector are expected to commence production by 1982-83.

(c) The States in which the Paper Mills are to be located are Punjab, Gujarat, Tamil Nadu, Andhra Pradesh, Haryana, Karnataka, Rajasthan, Maharashtra, Uttar Pradesh, West Bengal, Nagaland and Kerala.

(d) The Nagaland Pulp and Paper Project commenced production earlier in the year while M/s. Mysore Paper Mills and Kerala Newsprint Project have commenced trial production and are expected to commence commercial production within a few months time. The units in the private sector are at various stages of implementation and are expected to be completed by 1982-83.

Report of High Power Committee for Minorities.

5072. SHRI G.M. BANATWALA : Will the Minister of HOME AFFAIRS be pleased to state :—

(a) whether the High Power Committee for Minorities under the Chairmanship of Dr. Gopal Singh has submitted any report to Government;

(b) if so, when and the recommendations made by the Committee; the details of decisions and action taken by Government thereon; and

(c) if not, the progress made in the work and the time by which the report is likely to be received ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c) The Government have set up a High Power Panel for Minorities, Scheduled Castes, Scheduled Tribes and Other Weaker Sections under the Chairmanship of Dr. Gopal Singh. The Panel had submitted an interim report to Government on 31st January, 1981. It was agreed in consultation with the Panel that no action need be taken for the present on the interim report and that the Panel's final report should be awaited. The Panel are now finalising their report and have been requested to submit the same by the end of December, 1982.

Allotment of Separate code Numbers by R.P.F. Commissioner, Bihar

5073. SHRI R. P. YADAV :

SHRI RAJESH KUMAR SINGH :

Will the Minister of LABOUR be pleased to state :

(a) whether the Regional Provident Fund Commissioner, Bihar, Patna is allotting separate code Nos. to some of the contractors of TISCO, TELCO etc. under section 1(4) of the Employees Provident Fund and Miscellaneous Provisions Act, 1952 though they are very well coverable under section 1(3) (a) and 1(3) (b) of the aforesaid Act;

(b) if so, how many such contractors with full details thereof have been brought under the aforesaid Act u/s 1(4) for the last three years and whether the Regional Provident Fund Commissioner has enquired himself about the coverability of these contractors u/s. 1(3)(a) and 1(3)(b);

(c) whether Government of India have been requested to issue Gazettee notification as required and whether full compliance have been secured ?